

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 27.09.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

| C.P. No. or C.A. No. | T.P. No. | Purpose | Section | Name of the Parties M/s. / Mr. |
|-------------------------|----------|-------------|----------|--|
| CP82/13 | TP 53/16 | For Hearing | 397/ 398 | Carborundum Universal Ltd Vs Wendt (India) Ltd and 8 others |

| SL. NO. | NAME (IN CAPITAL) & PHONE NUMBER | REPRESENTATION TO WHOM | SIGNATURE |
|---------|-------------------------------------|------------------------|-----------|
|---------|-------------------------------------|------------------------|-----------|

1. NITYA KANGOTA
KEYSTONE PARTNERS
7829466499

RESPONDENT NO. 1



2. BHAVYA MOHAN
A&B + Partners
980-42400500

PETITIONER



3. ATUL MADHAVAN
DUA ASSOCIATES
9677235700

RESPONDENTS
No. 2, 5, 6, 7 and 8



P.T.O.

Counsel for petitioner is present. Counsel for respondent is also present. It is reported that an application was filed on behalf of R-4 questioning the maintainability of this petition. It is found that necessary fee has not been paid by the counsel for R-4 for numbering this application.

List it on 23.10.2017. Meanwhile, main matter is also listed for hearing.



MEMBER (J)



MEMBER (T)